

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 162
CP 59 of 2018

Order under Section 271(e)

IN THE MATTER OF:

Ravindra Gupta

.....Applicant

V/s

Shree Balaji Dyeing and Printing Mill Pvt Ltd & 2 Ors

.....Respondent

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant

: None.

For the Respondent

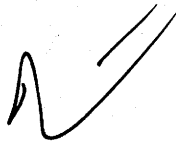
: Advocate, Mr. Suriyanarayana Iyer.

ORDER

We direct the parties to upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 24.08.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)